

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 201 of 2013

Dated : 8th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Neyveli Lignite Corporation Ltd.

..... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree
Mr. M.G. Ramachandran

Counsel for the Respondent (s): Mr. S. Vallinayagam for R-2

ORDER

Counter is being filed today by Mr. Vallinagayam, the learned counsel appearing for Respondent No.2.

The learned counsel for the Appellant seeks some time for filing the Rejoinder.

Post the matter for hearing on **02.12.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson